THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH) : (a) and (b). No orders worth crores of rupees have been placed on these firms, hurriedly or otherwise.

The position regrding the action taken or proposed to be taken by Government against M/s. Auto Pins and other allied concerns for infringement of FERA, Gold Control Act and Income-tax and Sales-tax laws etc. has been fully explained by the Finance Minisrer in his reply o Unstarred Question No. 1845 on 1st December, 1978.

(c) Since no charges of any malpractices have yet been established against them, it has not been considered desirable to stop supplies as their disconitinuance would come in the way of achievement of Defence targets.

कोका कोला कम्पनी को बन्द किया जाना

4336. **श्री रामजी लाल सुमन**: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि कोका कोला कम्पनी को बन्द कराने में मुख्यत: पारले कम्पनी का हाथ था ; और

(ख) कोका कोला कम्पनी को किन कारणों से बन्द किया गया था ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमति आभा मायति) : (क) जी, नहीं । कोका कोला निर्यात निगम को बन्द करने का निर्णय इसकी निगमगत नीति और विदेशी मुद्रा विनियमन अधिनियम के अधीन जारी किए गए निर्देशों को पूरा करने में इसकी असमर्थता को ध्यान में रखकर कम्पनी द्वारा स्वयं किया गया था ;

(ख) भारतीय रिजर्व बैंक ने 24 अप्रैल, 1977 को इस आशय का आदेश जारी किया था कि कोका कोला निर्यात निगम को आदेश प्राप्त होने की तिथि के एक वर्ष के भीतर अर्थात् 5 मई, 1978 तक प्रवासी हितों को 40 प्रतिशत से अधिक न रखते हुए स्वयं को एक भारतीय कम्पनी के रूप में तबदील कर लेना चाहिए । कम्पनी ने इस आदेश का अनुपालन करना मान लिया था पर वह चाहती थी कि कोका कोला कम्पनी यू०एस०ए० को कोका कोला सान्द्रण के उत्पादन पर नियंत्रण रखने के लिए भारत में किस्म नियंत्रण-सह-संपर्क कार्यालय रखने की अनुमति दी जाए । आवेदन पत्र पर विचार करने के बाद भारतीय रिजर्व बैंक ने 5 अगस्त, 1977 को प्रस्ताव रद्द करने सम्बन्धी एक आदेश जारी किया था । इसके बाद कोका कोला निर्यात निगम ने भारतीय रिजर्व बैंक को इस आशय का एक अभ्यावेदन किया था कि चूंकि अमेरिकी कम्पनी का भारत में किस्म नियंत्रण कार्यालय खोलने का अनुरोध रद्द कर दिया गया है अत: वह भारत में कोका कोला और फेन्टा का उत्पादन करने में असमर्थ है । तथा यह भी जानना चाहा था कि क्या 40 प्रतिशत विदेशी धारिता की प्रस्तावित भारतीय कंपनी को कोका कोला और फन्टा के अलावा कोई नया पेय बनाने की अनुमति होगी । यह प्रस्ताव भी भारतीय रिजर्व बैंक द्वारा 8 नवम्बर, 1977 को रद्द कर दिया गया था । कोका कोला निर्यात निगम ने निर्धारित समय सीमा के भीतर भारत में अपनी गतिविधि समाप्त कर देने के अपने निर्णय की घोषणा कर दी थी ।

SC & ST Officers sent abroad

4337. SHRI M. ARUNACHALAM : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 7411 dated the 19th April, 1978 and state :

(a) how many officers belonging to Scheduled Castes and Scheduled Tribes have been sent abroad for courses during the last three years; and

(b) what is the percentage of Scheduled Castes and Scheduled Tribes to the total officers sent abroad in each category as IAS/IPS, IES, Central Information Service, Indian Engineering Service, Indian Accounts Service, Income-tax and customs service officers etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL) : (a) 141 officers belonging to SC/ST have been sent abroad for training during the last 3 years i.e., 1975, 1976 and 1977. (This figure does not include the number of officers sent abroad from CSIR.).

(b) The information is not readily available and is being collected.

Filling up Reserved Vacancies

4338. SHRI SAKTI KUMAR SARKAR :

SHRI RAM CHARAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) when the reserved vacancies for Scheduled Castes and Scheduled Tribes against the select List 1977 (Grade I) of Central Secretariat Services are proposed to be filled up ;

(b) how will be the seniority of these officers against these vacancies be fixed in the select List for 1977 (Grade I); and

(c) whether these vacancies will be filled up before the finalisation of the Select List of 1978 (Grade I) ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL) : (a) to (c). It has been decided to hold a limited departmental competitive examination confined to Scheduled Caste/Scheduled Tribes candidates with not less than four years of approved service in the grade of Section Officer/Grade 'A' Stenographer for filling the vacancies reserved for the categories in Grade I of the Central Secretariat Service for the years 1977 and 1978. The Union Public Service Commission have been requested to hold the examination as early as possible and the reserved vacancies will be filled as soon as the recommendations of the Commission are received on the results of the said departmental competitive examination. The seniority of the candidates recommended against the reserved vacancies would be determined on the recommendations of the Commission. It would not be possible at this stage to say whether these vacancies would be filled before the finalisation of the recommendations of general category candidates for inclusion in the 1978 Select List. However, every effort is being made to expedite matters.

मंत्रालयों में अनुसूचित जाति तथा अनुसूचित जनजाति के लिए सेल

4339. श्री राम चरण : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) उन मंत्रालयों (विभागों) के नाम क्या हैं जिनमें अब तक अनुसूचित जाति तथा अनुसूचित जनजाति सल स्थापित किये जा चुके हैं ;

(ख) यदि किन्हीं मंत्रालयों में अभी तक ऐसे सल नहीं खोले गये हैं तो किन कारणों से ;

(ग) जिन मंत्रालयों में ऐसे सल अभी तक नहीं खोले गये हैं उनमें ये कब तक खोल दिये जायगे ; और

(घ) इन सलों में अनुसूचित जाति तथा अनसूचित जन जाति के कितने कर्मचारी काम कर रहे हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मंडल) : (क) से (घ). मंत्रालयों/विभागों से सूचना एकत्रित की जा रही है और इसे सदन के पटल पर रख दिया जाएगा ।

Development of Ballistic Missiles by China

4340. SHRI P. M. SAYEED : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that China has started construction of a missile similar to the American Titan-2 using solid propellant and nuclear warhead of a megaton capacity ;

(b) if so, whether this development of new ballistic missiles will pose great threat to the Indian security and will create imbalance of power in Asia ; and

(c) if so, how India is going to meet the threat ?